

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-01/2006/11672 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Kaushik Hazarika,
District & Sessions Judge,
Dhemaji.

Dated Guwahati, the 13 December, 2024.

Sub:- **Restricted Holiday.**

Ref:- Your letter No. DJDH/5400/2024 dtd. 09.12.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Restricted Holiday on 10.12.2024** (on account of Martyr's Day), **along with station leave permission, with the official vehicle, at own cost, from the evening of 10.12.2024 till the morning of 11.12.2024**, has been granted. The Chief Judicial Magistrate-cum-Civil Judge (Sr.Divn.), Dhemaji, and in her absence, the next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-01/2006/ 11673 /A dated

Copy to

1/ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)

Shri